

OFFICE OF THE DISTRICT & SESSIONS JUDGE, TIS HAZARI, DELHI

CIRCULAR

SUB : Internal Auction of Vehicles.

In continuation of this office circular no 80875-881045/Pool Car/THC/Misc./2018 dated 20.12.2018 followed by corrigendum bearing no. 2895/81143-81323/Pool Car/THC/ Misc/2018. It is hereby informed to all the staff members of this establishment(Including officials posted in diverted capacity or deputation) that the bid shall be reopened on the same terms and conditions issued vide this office circular dated 20.12.2018 and corrigendum dated 22.12.2018 on 03.01.2019 at 02:00 P.M. and shall close on 05.01.2019 at 06:00 P.M.

The issue is with the prior approval of Ld. District & Sessions Judge(HQs), Delhi.

  
Chairman

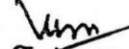
Internal Auction Committee  
Tis Hazari Courts, Delhi

Delhi dated 31 DEC 2018

2919/82422-602  
No. /Pool Cars/THC/Misc./2018

Copy forwarded for information & necessary action :-

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst staff members of this establishment for information
2. PS to the Ld. District & Sessions Judge (H.Qs), Tis Hazari, Delhi.
3. Ld. District & Sessions Judge, All District, with the request to circulate the same amongst staff members of this establishment for information.
4. Ld. Judicial Officers, Central District, THC, Delhi with the request to circulate the same amongst staff members of this establishment for information.
5. Administrative Officers (Judl) and Branch Incharge, Central District, THC, Delhi with the request to circulate the same amongst staff members of this establishment for information.
6. Ld. Principal Secretary, (Ministry of Law & Justice), Govt of NCT of Delhi with the request to circulate the same amongst staff members of this establishment for information.
7. Ld. Director, Delhi Judicial Academy, Dwarka, Delhi with the request to circulate the same amongst staff members of this establishment for information .
8. Ld. Principal Judge, Family Court(HQ), Dwarka, and all other Ld. Priciapal Judges, Family Court, Delhi with the request to circulate the same amongst the staff members of this establishment for information.
9. Ld. Member Secretary, National Legal Service Authority, Delhi with the request to circulate the same amongst the staff members of this establishment for information.
10. Ld. Member Secretary, District Legal Service Authority, Patiala House Courts, Delhi with the request to circulate the same amongst the staff members of this establishment for information.
11. Ld. Officer-In-Charge, Pool Car, All District, Delhi
12. Guard file
13. Dealing Official, Layer Seat for uploading
14. Centralised Webiste Committee for uploading through Layers.

  
Chairman

Internal Auction Committee  
Tis Hazari Courts, Delhi